

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 703
92/241- 242/ND/2022

IN THE MATTER OF:
Mr. Nitin Kumar Arora

...APPLICANT

Vs.

M/s. Indrigreens Farms Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 13.09.2023
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant :
For the Respondent :

ORDER

Re-notified to **14.09.2023**.

Sd/-
(Court Officer)